

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 945/JP/2019
निर्धारण वर्ष/Assessment Year : 2018-19 (24Q, 1st Qtr.)

Compilation Office Western Railway, Traffic Accounts Office, GLO Campus, Ajmer.	बनाम Vs.	The DCIT, CPC (TDS), Ghaziabad.
TAN No. JDHC02170A		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Ankur Salgia (C.A.)
राजस्व की ओर से / Revenue by: Smt. Monisha Choudhary (Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 10/02/2021
उदघोषणा की तारीख / Date of Pronouncement: 15/02/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

The present appeal has been filed by the assessee against the order of CIT(A), Ajmer dated 30.04.2019 for the assessment year 2018-19 (24Q, 1st Qtr.).

2. Hearing of the appeal was concluded through video conference in view of the prevailing situation of Covid-19 pandemic.

3. The Id. Counsel for the assessee furnished application for withdrawal of this appeal. The contention in the said application reads as under:-

"Respected Sir,

With reference to the above-mentioned appeal we would like to bring to your notice we had filed Vivad Se Vishwas Scheme and Form 3 has been received from the Income Tax Department. As per scheme we have to withdraw the appeal, so we want to withdraw the appeal. Kindly accept our application.

Thanking You

Yours Sincerely,

Asstt. Statistical Officer,

Compilation Office, W.R. Ajmer"

4. The Id. DR has raised no objection if the appeal of the assessee is allowed to be withdrawn.
5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under "Vivad Se Vishwas Scheme", we permit the assessee to withdraw this appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.
6. In the result, this appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 15/02/2021.

Sd/-
(विक्रम सिंह यादव)
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member
जयपुर / Jaipur

दिनांक / Dated:- 15/02/2021.

*Ranjan

Sd/-
(संदीप गोसाईं)
(Sandeep Gosain)
न्यायिक सदस्य / Judicial Member

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Compilation Office Western Railway, Ajmer.
2. प्रत्यर्थी / The Respondent- DCIT, CPC(TDS), Ghaziabad.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 945/JP/2019}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar